



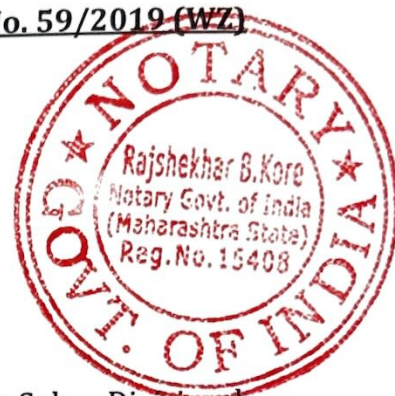
**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, WESTERN ZONE**  
**BENCH, PUNE, AT PUNE**

**Original Application No. 59/2019 (WZ)**

Shri. Sakharam Asaram Kale and another ... Applicants

**Versus**

Regional Officer, MPCB and others ... Respondents



**AFFIDAVIT**

I, Sumit Shinde, Age 33 years, Occupation - Government Service, the Sub - Divisional Officer, Solapur No. 2, Solapur Office Address - Old Collector Office, Siddheshwar Peth, Solapur Authorized by Respondent No. 12 do hereby state on solemn affirmation as under.

- 1) That, the Petition is filed by the Petitioner in respect of cutting of trees for infrastructural projects and implantation of new plants in lieu of the same etc.,
- 2) That, I am impleaded in the present matter as Respondent No. 12 being aware of the necessary information required for the disposal of the present case on merits.
- 3) That, this Hon'ble Tribunal as per Paragraph No. 9 of the Order stated 27<sup>th</sup> November, 2024, has directed me to submit details as to when permissions were granted to the respondent Nos. 2 to 4 - NHAI and for how many number of trees and how many trees have been planted in lieu thereof; and how many out of them survive.
- 4) Accordingly, I furnish the necessary information, which is as below ;

Details of permission granted to NHAI to cut trees	Number of trees and species for which cutting permission is granted	Number of trees planted in lieu thereof	Number of trees survived & Actually Found at the time of recent survey
632 Trees (02 Orders)	632	2044	4270

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Advocate & Notary  
Regd. No. 15408

5) The copies of correspondence in respect of approval / permissions granted for cutting of trees as mentioned in Column 01 above are attached herewith for kind perusal of this Hon'ble Tribunal.

6) I state that aforesaid information is based on the documents and records available with me and I believe it to be true and correct, in witness whereof I sign hereunder on this Affidavit on the 23<sup>rd</sup> day of February, 2026 at Solapur.

Hence this Affidavit

Date :- 23/02/2026

Place :- Solapur

  
For Respondent No.12

24 FEB 2026

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Rajshekhhar B.Kore  
Advocate & Notary  
regd. No. 15408

750

Noted and Registered	
At Serial No	420
Date	24 FEB 2026

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VERIFICATION

I, Sumit Shinde, Age 33 years, Occupation - Government Service, the Sub - Divisional Officer, Solapur No. 2, Solapur Authorized by Respondent No. 12 do hereby state and submit on oath and solemn affirmation that, the contents mentioned in the above Para 1 to 6 of this affidavit are explained to me in Marathi which I believe to be true and correct to the best of my knowledge and belief.

Hence it is verified on  
this 23<sup>rd</sup> Day of Feb. 2026,

At

Date : 23.02.2026

Place : Solapur

*Sumit Shinde*  
Deponent

Identified and settled by :

Identified by *Shri S.M. Dhekane*  
Adv. DHEKANE S. M  
Reg. No.:- 36/396/2008  
Enr.No.:-MAH/3874/2008

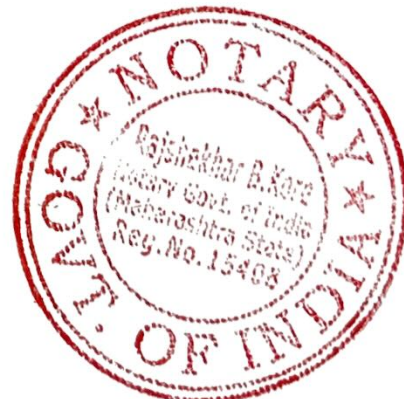
solemnly affirmed before me by  
Shri *Sumit S. Shinde*  
Who is identified by Shri *Adv. S.M. Dhekane*  
Whom I personally know  
Date *24 FEB 2026*

*[Signature]*

BEFORE ME  
RAJSHEKHAR B.KORE  
NOTARY  
GOVT. OF INDIA  
REG. NO. 15408

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Rajshekhhar B.Kore  
Advocate & Notary  
Regd.No. 15408





महाराष्ट्र शासन

जिल्हाधिकारी कार्यालय, सोलापूर

दूरध्वनी क्र. (०२१७) - २७३१०२०  
Email ID : rdcsolapur@gmail.com

महसूल शाखा-कार्यासन क्र.४  
पत्ता - मुख्य इमारत, जिल्हाधिकारी कार्यालय  
सोलापूर, शासकीय दूध डेअरी शेजारी,  
सात रस्ता सोलापूर - ४१३ ००३

जा.क्र.२०२५/मशा/कार्यासन-४/३ब/आरआर- ९९८/२५

दिनांक : १६.०९.२०२५

प्राधिकार पत्र /मा.राष्ट्रीय हरित न्यायधिकरण, पुणे संदर्भ/महत्त्वाचे/कालमर्यादा प्रति,

उपविभागीय अधिकारी,  
सोलापूर क्र.२ सोलापूर

विषय :- मा. राष्ट्रीय हरित न्यायाधिकरण, पश्चिम प्रदेश पुणे यांचे न्यायालयात दाखल मुळ अर्ज क्र. ५९/२०१९ (WZ) श्री सखाराम आसाराम काले व इतर विरुद्ध महाराष्ट्र शासन व इतर  
संदर्भ:- १ Registrar, National Green Tribunal (Western Zone Bench), PUNE यांचेकडील दि. ०८.०८.२०२५ रोजीचे पत्र.

वरील संदर्भानुसार, राष्ट्रीय हरित न्यायाधिकरण (NGT), पुणे यांनी मूळ अर्ज क्र. ५९/२०१९ प्रकरणी दिलेल्या आदेशानुसार, जिल्हाधिकारी सोलापूर यांच्या वतीने आपणास पुढील कार्यवाहीसाठी प्राधिकृत करण्यात येत आहे.

राष्ट्रीय हरित न्यायाधिकरण (NGT) च्या आदेशानुसार,

१. या प्रकरणाच्या पुढील सुनावणीसाठी दिनांक १६.१०.२०२५ रोजी न्यायाधिकरणासमोर उपस्थित राहावे.

२. न्यायाधिकरणाने दिनांक २७.११.२०२४ रोजी दिलेल्या मागील आदेशाचे पालन करत, दोन आठवड्यांच्या आत आपले उत्तर शपथपत्र (reply affidavit) प्रकल्प संचालक, भारतीय राष्ट्रीय राजमार्ग प्राधिकरण सोलापूर (NHAI) यांचे समवेत तयार करून मा.जिल्हाधिकारी सोलापूर यांचे मान्यतेने सादर करावे.

हे आदेश पाळण्यात कसूर झाल्यास, न्यायाधिकरण संबंधित अधिकाऱ्याला वैयक्तिकरित्या हजर राहण्याचे आदेश देऊ शकते.

या पत्रासोबत दि.२३.०७.२०२५ रोजीच्या मा. National Green Tribunal (Western Zone Bench), PUNE आदेशाची प्रत आपल्या माहितीसाठी आणि आवश्यक कार्यवाहीसाठी जोडलेली आहे.

(अभिजीत माटील)

निवासी उपजिल्हाधिकारी  
जिल्हाधिकारी कार्यालय सोलापूर

प्रत- १. Registrar, National Green Tribunal (Western Zone Bench), Pune यांना माहितीसाठी सादर.

२. तहसिलदार दक्षिण सोलापूर यांना माहितीसाठी.

३. भूसंपादन समन्वय शाखा जिल्हाधिकारी कार्यालय सोलापूर यांना माहितीसाठी.

उपविभागीय अधिकारी  
सोलापूर क्र. २, सोलापूर.  
LAQ  
दिनांक 16 SEP 2025  
नं.सह. 4785  
उ.वि.अ.

प्रतिपत्ती. 9049001451  
अमीन पांडे. 80229644-NHAI

- Read :-**
1. Application submitted by the Deputy Manager (Technical), National Highways Authority of India vide letter No. NHAI/PIU/SLP/NHDP/Tree Cutting/16018/14/1170 Dated 17/09/2014.
  2. Report of the Circle Officer, Boramani, No.MAB/135/2024 Dated 10/10/2014.
  3. Maharashtra Land Revenue Act, 1966 Section 25 and rules there under.
  4. Order of the District Collector, Solapur No.RB/Desk-3/3C/RR-3810/98 Dated 10/11/1998.

**Office of the Tehsildar, South Solapur  
Order No.Jama/2/Kavi/977/2014  
Solapur, Date: 10/10/2014**

**ORDER:**

Regarding the four- laning of Solapur -Yedshi National Highway No. 211, permission has been requested for cutting non-forest government and private trees falling within the affected area. Accordingly, the Deputy Manager (Technical), National Highways Authority of India, has submitted an application letter No. NHAI/PIU/SLP/NHDP/Tree Cutting/16018/14/1170 Dated 17/09/2014. The said application was forwarded to the Circle Officer, Boramani, for inquiry. The Circle Officer has reported via letter No.MAB/135/2024 Dated 10/10/2014.that Cutting of the trees is necessary as they are obstructing the four- laning work of National Highway No. 211.

Village Name	Side	Neem		Acacia	Wild / Forest Tree	Total
<b>Private</b>						
Ule	Right Side	12	1	4	12	19
	Left Side	61	0	7	24	92
Kasegaon	Right Side	1	3	1	0	5
	Left Side	8	0	1	5	14
<b>Total</b>		<b>82</b>	<b>4</b>	<b>13</b>	<b>41</b>	<b>140</b>
<b>Government</b>						
Ule	Right Side	4	2	33	2	41
	Left Side	5	6	23	11	45
Kasegaon	Right Side	3	3	11	4	21
	Left Side	1	0	11	1	13
<b>Total</b>		<b>13</b>	<b>11</b>	<b>78</b>	<b>18</b>	<b>120</b>

Accordingly, after considering the application submitted by the applicant, the demand made, and the report of the Circle Officer along with the documents on record, I, the Tehsildar, South Solapur, grant Permission to cut the trees mentioned in the above table, subject to the following terms and conditions.

**Terms and Conditions:**

- For every one tree cut, five new trees shall be planted.
- As per the Government of Maharashtra, Secretariat, Mumbai resolution of March 1970, permission of the Forest Department must be obtained for cutting the trees mentioned therein.
- The trees permitted to be cut shall be auctioned after giving wide publicity in local newspapers. Their classification and valuation shall be done as per government rules, and the minimum price shall be fixed by the Forest Department. The highest bid amount received from the auction shall be credited to the Government treasury.
- A separate application shall be submitted to the Forest Department for cutting the fruit-bearing trees.

Sd/-XXX  
Tahsildar South Solapur

**To:**

Deputy Manager (Technical),  
National Highways Authority of India,  
Plot No. 60, Old Santosh Nagar,  
Near Devika Gas Agency, Solapur - 413003.

**Copy submitted for information to:**

- Copy : Sub-Divisional Officer, Solapur No. 2, Solapur  
Copy : Executive Engineer, National Highway No. 9, Sat Road, Solapur for information and appropriate action.  
Copy : For information the Deputy Conservator of Forests, Solapur Forest Department, Solapur.  
Copy : Circle Officer Boramani / Talathi Ule-Kasegaon, Taluka South Solapur for information and appropriate action.

Sd/-XXX  
Tahsildar South Solapur

Subject: Grant of permission for tree cutting in the concerned area

No:-B/Vruti/12/710/Year2014-15

Solapur - 413 003 Date: 03/11/2014


**PROFORMA TWO  
ORDER**

Under the Maharashtra Felling of Trees (Regulation) Act, 1964, as amended by Government Resolution dated 26 of 1989 and under Section 3 and other provisions, permission is hereby granted for improvement (widening) of National Highway No. 211 from Km 0/00 to 16/400 passing through North Solapur and South Solapur talukas of Solapur district. Permission is granted to cut the roadside trees described in the table below, subject to the following conditions.

- 1.If any person's property is damaged due to the tree cutting permitted, the concerned permit holder shall be responsible.
- 2.The applicant shall plant the required number of trees (twice the no. of cut tress) in the same area or in another suitable area. If new trees are not planted, the cost of plantation shall be recovered from the permit holder as arrears of land revenue.
- 3.This tree-cutting permission shall remain valid for 30 days.
- 4.Transportation of the cut timber shall be done only after obtaining a transit permit from the Forest Department.
- 5.While cutting the permitted trees, care shall be taken to ensure that no damage is caused to adjacent lands.

**Details of Trees (as per annexure)**

Village Name	Trees Name	Private			Government			Total
		Left	Right	Total	Left	Right	Total	
Shelgi	Tamarind	02	01	03	08	02	10	13
	Jamun	01	00	01	00	00	00	01
<b>Total</b>		<b>03</b>	<b>01</b>	<b>04</b>	<b>08</b>	<b>02</b>	<b>10</b>	<b>14</b>
Hipparaga	Tamarind	07	00	07	02	01	03	10
	Teak	06	00	06	00	00	00	06
	Jamun	01	00	01	00	00	00	01
	Mango	00	02	02	00	00	00	02
<b>Total</b>		<b>17</b>	<b>03</b>	<b>20</b>	<b>10</b>	<b>03</b>	<b>13</b>	<b>33</b>
Haglugur	Tamarind	29	07	36	00	00	00	36
	Teak	04	149	153	00	00	00	153
	Mango	01	01	02	00	00	00	02
	Jamun	00	04	04	00	00	00	04
<b>Total</b>		<b>34</b>	<b>161</b>	<b>195</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>195</b>
Ule	Teak	54	00	54	00	00	00	54
	Tamarind	04	01	05	03	01	04	09
	Mango	01	00	01	00	00	00	01
	Jamun	01	00	01	00	00	00	01
<b>Total</b>		<b>60</b>	<b>01</b>	<b>61</b>	<b>03</b>	<b>01</b>	<b>04</b>	<b>65</b>
Kasegaon	Teak	03	00	03	00	00	00	03
	Tamarind	60	00	60	00	00	00	60
	Jamun	01	00	01	00	00	00	01
<b>Total</b>		<b>64</b>	<b>00</b>	<b>64</b>	<b>00</b>	<b>00</b>	<b>00</b>	<b>64</b>
Honsal	Mango	01	00	01	00	00	00	01
<b>Total</b>		<b>01</b>	<b>00</b>	<b>01</b>	<b>00</b>	<b>00</b>	<b>00</b>	<b>01</b>
<b>Grand Total</b>		<b>179</b>	<b>166</b>	<b>345</b>	<b>21</b>	<b>06</b>	<b>27</b>	<b>372</b>



Except for the trees mentioned in this annexure, for any other tree cutting the concerned parties should contact the Tehsildar, North Solapur and South Solapur.

**Sd/-XXX**  
**Range Forest Officer**  
**EGS Solapur**

**To,**

Manager (Technical) National Highways Authority of India.  
Plot No. 80 Old Santosh Nagar,  
In front of Devika Gas Agency, Jule Solapur  
Solapur 413003.

Copy : Sub-Divisional Officer, Solapur No. 2, Solapur

Copy : For information the Deputy Conservator of Forests, Solapur Forest Department,  
Solapur.

Copy : Foresters Mandrup, Taluka South Solapur for information and further action.